NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 14.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.77/ BB/17	-	For Non- compliance of Office Objections.	Rule 6 of IB	Next Radio Limited Vs Golden Gate Ventires Pvt Ltd

SL. NAME (IN CAPITAL)

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

<u>ORDER</u>

Counsel for petitioner is present. He has not submitted information from the India Post Website about the service of notice on the respondent. List it on 06/10/2017.

MEMBER(J)

MEMBER(T)